

**HIGH COURT OF SIKKIM
GANGTOK**

No.: 29...../HCS

Date: 17/3/2026

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble Chief Justice, High Court of Sikkim, has been pleased to constitute a **Committee to prepare a comprehensive roadmap and oversee the implementation of a paperless judicial system in the High Court of Sikkim**, including examination of the Sikkim High Court (Practice and Procedure) Rules, 2011 and the Rules for Online Electronic Filing (E-Filing), 2020.

The Committee shall comprise the following members:

Computer Cell

1. Mrs. Panita Lama, Assistant Registrar (IT) – Member
2. Mr. Tenzing Norbu Bhutia, Senior System Officer – Member
3. Mr. Naresh Sharma, Senior System Officer – Member
4. Mr. Om Prakash Sharma, Assistant Registrar (IT) – Member
5. Mr. Raja Siddharth Raju, Assistant Registrar (IT) – Member

Judicial Section

6. Mr. Kamal Prasad Chettri, Additional Registrar (Adm)-cum-Senior Reader – Member
7. Ms. Darshana Gurung, Joint Registrar-cum-Reader – Member
8. Mr. Basant Pradhan, Deputy Registrar – Member

The **Registrar General, Registrar, Registrar (Judicial Service)** and the **Central Project Coordinator** shall assist the Committee.

By Order

Sd/-

Registrar (Judicial Service)

Memo No.: 3293 - 307 /HCS/Comp
Date: 17/3/2026

Copy to:

1. Joint Registrar-cum-Sr. Judgment Writer to Hon'ble the Chief Justice, High Court of Sikkim.
2. Addl. Registrar-cum-PPS to Hon'ble Judge-I, High Court of Sikkim.
3. Joint Registrar-cum-Sr. Judgment Writer to Hon'ble Judge-II, High Court of Sikkim.
4. Registrar, High Court of Sikkim.
5. Registrar (Judicial Service), High Court of Sikkim.
6. Central Project Coordinator, High Court of Sikkim.
7. All concerned Officers.
8. All Section in-charge, High Court of Sikkim.
9. Computer Cell, High Court of Sikkim for uploading the same in the official High Court website.
10. File.


Central Project Coordinator